Annexure - 4

Name of the corporate debtor: Vyshnavi Spices LLP; Date of commencement of CIRP:06.06.2025; List of creditors as on: 15.08.2025

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

	Details of claim received		Details of claim admitted					Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if
Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?			may beset- off			
						VIL					
	Date of receipt	Date of Tecept. Amount Canned			admitted guarantee	admitted guarantee	admitted guarantee share in CoC	admitted guarantee share in CoC			

VENUGOPAL KASPA

**Resolution Professional** Vyshnavi Spices LLP / IBBI Regn No: IBBI/IPA-001/IP-P01661/2019-2020/12580